**BENCH-I** 

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.122/KB/2014

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th January 2018, 10.30 A.M.

Name of the Company		Dhiraj Kumar Mantri -Versus- Radharani Merchants Pvt.Ltd & Ors.		
Under Section		397/398		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
2.	per. Sol. Hr. H. 100	Alleger 2 otherwy, Adv.	felitie	18/1/19
	cycuta Sengrap vitra Basse, ushunita gho	AMULTALE	Respondents	isforfrois.

## ORDER

Ld. Counsels for the petitioner as also Ld. Counsel for the respondents are present.

Ld. Counsel appearing for the petitioner prays for an adjournment. Prayer is allowed.

List on 26.02.2018 for hearing.

(Jinan K.R.)

Member (Judicial)

Sd

(V.P. Singh) Member (Judicial)